

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24191-24192/2008

(From the judgement and order dated 17/01/2008 in WP No. 3022/2008 & and  
5.5.2008 in CMRA No.47803/08 in WP 3022/2008 of The HIGH COURT OF  
JUDICATURE AT ALLAHABAD)

BHAGWAN DAS &amp; ORS.

Petitioner(s)

VERSUS

STATE OF.U.P. &amp; ORS.

Respondent(s)

(With prayer for interim relief and office report )  
WITH SLP(C) NO. 24193-24194 of 2008  
(With office report)

Date: 09/02/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s)

Ms. Garima Prashad,Adv.

For Respondent(s)

Mr. S.G. Hasnain, Sr.Adv.

Mr. Sahdev Singh, Adv.

Mr. Chandra Prakash Pandey, Adv.

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following  
ORDERList this matter for final disposal in the month of September,  
2009. Rejoinder-affidavit, if any, to be filed within four weeks without  
further extension of time.(PAWAN KUMAR)  
COURT MASTER(ANAND SINGH)  
COURT MASTER